

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 101  
CP(IB) 59 of 2019

**Order under Section 7 IBC**

**IN THE MATTER OF:**

IDBI Bank Ltd  
V/s  
Doshion Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..28/06/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

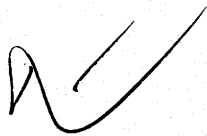
For the Applicant : None  
For the IRP/RP :  
For the Respondent : Learned Senior Counsel Mr. Rashesh Sanjanwala along  
with learned counsel Mr. Shashvata U Shukla

**ORDER**

It appears that corporate debtors OTS is pending with the Bank.

In view of this, matter stands adjourned for final hearing on 28.07.2021

  
**(VIRENDRA KUMAR GUPTA)**  
**MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**

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